

NATIONAL COMPANY LAW TRIBUNAL KOCHI BENCH

**CORAM: SHRI P. MOHAN RAJ, HON'BLE MEMBER (JUDICIAL)
SHRI SATYA RANJAN PRASAD, HON'BLE MEMBER (TECHNICAL)**

PETITION No./IA No.	IA(IBC)/400/KOB/2022 IN IA(IBC)/163/KOB/2022 in CP(IB)/30/KOB/2021
SECTION	NCLT RULE 11 & 32
NAME OF PARTIES	KIZHAKKEKARA KURIAKOSE JOSE (RP) ITMA HOTELS INDIA PVT LTD V/S JOMER PROPERTIES & INVESTMENTS PVT LTD & 3 OTHERS.
PETITIONERS ADVOCATE/ PROFESSIONAL	SANKAR P PANICKER.
RESPONDENTS ADVOCATE/ PROFESSIONAL	-

Office
Notes

Video Conference

2nd Dec 2022

O R D E R

IA(IBC)/400/KOB/2022 IN IA(IBC)/163/KOB/2022 in CP(IB)/30/KOB/2021

Learned counsel Mr. Sankar P Panicker is present for the applicant. Respondent counsel Ms. Liza Meghan Cyriac is present and seeks short adjournment on health grounds.

In consideration of her request, matter adjourned to **16/12/2022**. Reply of the respondents, if any, shall be filed within one week time by serving copy on the counsel of the opposite party.

IA(IBC)/163/KOB/2022 in CP(IB)/30/KOB/2021

Learned counsel Mr. Sankar P Panicker is present for the applicant. Respondent counsel Ms. Liza Meghan Cyriac is present and seeks short adjournment on health grounds.

In consideration of her request, matter adjourned to **16/12/2022**.

IA(IBC)/164/KOB/2022 in CP(IB)/30/KOB/2021

Learned counsel Mr. Sankar P Panicker is present for the applicant. Respondent counsel Ms. Liza Meghan Cyriac is present and seeks short adjournment on health grounds.

In consideration of her request, matter adjourned to **16/12/2022**.

Sd /-

**Satya Ranjan Prasad
Member (Technical)**

Sd /-

**P. Mohan Raj
Member (Judicial)**